

In the National Company Law Tribunal,
Bengaluru, Special Bench

C.P. (IB)/84(BEN)2019

Court No. 1

Item No. 105

IBC under Sec.7

In the matter of:

PRATAP CHANDRA PADHY

.....Petitioner

V/s

.....Respondent

M/S DREAMZ INFRA INDIA LIMITED

order delivered on ..20/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Honble Member(J)

Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

For Respondent(s):

SHRI KONDURU PRASHANTH RAJU

Order

Heard Shri Konduru Prashanth Raju, Learned Counsel for the Respondent. Post the case on **06.05.2021**.

Member(T)

Member(J)

Gy

Due to being engaged in preparation of pending disposal of/order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

Recd by
from Gayatri
of
06/05/21
Verified
Court Officer